

Learned counsel for Respondents may file reply on or before 20.05.2019 with advance copy to the other side. Thereafter, rejoinder may be filed by the Appellant on or before 10.06.2019 with advance copy to the other side.

Registry is directed to number the appeal and list the matter on **16.07.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk